

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 23<sup>rd</sup> NOVEMBER, 2016**

**No. 243 A:** The Court has been pleased to designate the Court of Sri Surendra Sharma, District & Additional Sessions Judge, Hazaribagh as the Fast Track Court for speedy trial of the pending rape cases in the Judgeship of Hazaribagh after superannuation of Sri Surendra Kumar Pandey, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Rape Cases on 30.11.2016.

By order of the Court,

Sd/-

**(Anil Kumar Choudhary)**  
Registrar General

**Memo No. ....5640...../Apptt. Dated Ranchi the 23<sup>rd</sup> November, 2016**

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh/ Sri Surendra Kumar Pandey, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Hazaribagh/Sri Surendra Sharma, District & Additional Sessions Judge, Hazaribagh for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.

  
Registrar General 23.11.2016